

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 253 OF 2017 & IA NO. 351 OF 2017**

**&**

**APPEAL NO. 289 OF 2017**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**APPEAL NO. 253 OF 2017 & IA NO. 351 OF 2017**

**In the matter of:**

**Punjab Energy Development Agency**

**.... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. Aadil Singh Boparai  
Mr. Gurlab Singh  
Mr. Sunil Choudhary**

**Counsel for the Respondent(s)**

**: Mr. Sakesh Kumar  
Ms. Gitanjali N.Sharma for R-1**

**Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Rmanathan  
Mr. Amal Nair  
Ms. Ritu Apurva for R-2**

**Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma  
Mr. Chetan Garg for R-3**

**APPEAL NO. 289 OF 2017**

**In the matter of:**

**Punjab State Power Corporation Limited**

**.... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. Anand K.Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Rmanathan  
Mr. Amal Nair  
Ms. Ritu Apurva**

Counsel for the Respondent(s) : Mr. Sakesh Kumar  
Ms. Gitanjali N.Sharma for R-1  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma  
Mr. Chetan Garg  
Mr. Sreyansh Khemka for R-2  
  
Mr. Aadil Singh Boparai  
Mr. Gurlab Singh  
Mr. Sunil Choudhary for R-3

**ORDER**

List these matters for further hearing on **10.12.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**